

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4421
ANSWERED ON:22.04.2013
SCHEMES FOR WORKERS IN NAXAL AFFECTED ARAES
Hussain Shri Syed Shahnawaz

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the construction companies engaged in the construction of roads in the naxal affected States offers health or LIC policy schemes to their workers in view of the threat to their lives and property; and

(b) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a) and (b) In accordance to the Contract Agreement , the Construction Companies engaged in the construction of roads in the naxal affected States are contractually bound to provide insurance cover from the start date to the end of Defects Liability Period for various events which are due to the contractor's risks including 'personal injury or death'.